

SPECIAL BENCH  
COURT - II

**P-111**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/28(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13<sup>TH</sup> FEBRUARY 2024, 10:30 A.M**

IN THE MATTER OF	STATE BANK OF INDIA VS AMANDEEP SINGH
UNDER SECTION	SECTION 95(1)

**Appearance (via video conferencing/physically)**

Mr. R.C. Prusti, Adv. ] For the Financial Creditor  
Ms. Mahuya Ghosh, Adv. ]  
Ms. Alisha Kar, Adv. ]

Mr. Utsav Mukherjee, Adv. ] For Personal Guarantor  
Mr. Sayantan Chatterjee, Adv. ]

Mr. Pratim Bayal, RP ] For the Resolution Professional

**ORDER**

1. Ld. Counsel/Authorised Representative for the parties present.
2. Meanwhile, written notes of arguments be exchanged between the parties.
3. Post this matter before Regular Bench for hearing on **20.03.2024**.

**D. Arvind  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**

*Ar.*